

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 09.02.2018.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No. 50/BB/ 2018	-	Admission	252(3)	M/s Aqua Chem Tech Projects (India) Pvt Ltd Vs ROC

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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HARISH KUMAR M.S.
9845153503

Petitioner


09/02/18

ORDER

Counsel for Petitioner is present. Matter is listed today for admission. Issue notice to ROC, Karnataka. Registry to prepare notice; Counsel to collect notice from the Registry and serve on ROC, Karnataka and file proof of service. List it on 27.02.2018.


Member (T)


Member (J)